



**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR**

**MAHAVIR INDUSTRIES LIMITED (FORMERLY KNOWN AS CROITRE INDUSTRIES LIMITED) OPERATING IN MANUFACTURING OF WIRES & WIRES PRODUCTS AT D/44-253 GROUND FLOOR, AAMANTRAN CHS, CTS NO-1, SECTOR 2, KANDIVALI WEST, MUMBAI, KANDIVALI WEST MUMBAI 400067, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN No.	Mahavir Industries Limited PAN No.: AAOC9374G CIN No.: L31300MH1989PLC250547
2.	Address of the registered office	D/44-253 Ground Floor, Aamantran CHS, CTS No-1, Sector 2, Kandivali West, Mumbai, Kandivali West Mumbai 400067, Maharashtra
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	Can be sought by sending an email to the Resolution Professional at ip.mahavirindustries@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	FY 2022-23: Revenue from operations is Nil.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending an email to the Resolution Professional at ip.mahavirindustries@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending an email to the Resolution Professional at ip.mahavirindustries@gmail.com
10.	Last date for receipt of expression of interest	29.06.2024
11.	Date of issue of provisional list of prospective resolution applicants	09.07.2024
12.	Last date for submission of objections to provisional list	14.07.2024

13.	Date of issue of final list of prospective resolution applicants	24.07.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29.07.2024
15.	Last date for submission of resolution plans	28.08.2024
16.	Process email id to submit Expression of Interest	ip.mahavirindustries@gmail.com


Devendra Umrao  
Resolution Professional  
In the matter of Mahavir Industries Limited  
IBBI Regn. No.: IBBI/IPA-003/IP-N00223/2019-20/12640  
AFA valid upto: 07.11.2024

Date: June 14, 2024  
Place: New Delhi